

कर लगभग ५,४१,६०० रुपये खर्च हुए हैं । अनुमान है कि सन् १९६० तक जब कि यह काम पूरा हो जाने की आशा है— लगभग तीन-चार लाख रुपया प्रति वर्ष घोर खर्च होगा ।

### I. P. S. Pay Scale

\*1747. **Shrimati A. Kale** : Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1036, on the 31st March, 1956 and state at what stage the matter stands?

**The Minister in the Ministry of Home Affairs (Shri Datar)** : The matter is still under consideration.

### Taxation Reforms

\*1749. { **Shri S. V. Ramaswamy** :  
 { **Sardar Iqbal Singh** :

Will the Minister of Finance be pleased to state :

(a) whether Government have considered Professor Kalder's Report on Indian Taxation Reforms;

(b) whether Government have accepted his suggestions; and

(c) if so, the steps being taken to implement them?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah)** :

(a) The report is under examination.

(b) and (c). Do not arise.

### Collection of Water Cess

\*1750. **Shri Mathew** : Will the Minister of Home Affairs be pleased to state :

(a) whether representations have been received from the ryots of Travancore-Cochin, protesting against the collection of water cess in a lump sum to cover the dues for the past several years together; and

(b) if so, the action taken thereon?

**The Minister in the Ministry of Home Affairs (Shri Datar)** : (a) and (b). It is presumed that the question relates to the collection of water cess in respect of lands served by lift irrigation. The rate of water cess was fixed at Rs. 25/- per acre with effect from 1st April 1950. The collection of cess was, however, stayed by the previous Government on representations from the ryots. The complaints were examined carefully and it was found that there was no case for a reduction in the rate of cess. The stay order was, therefore, vacated on 14th May 1956 and orders were issued for

the realisation of the arrears of cess. Representations have been received against the vacation of the stay order. They will be dealt with under the normal rules.

### Bomb Explosion in Delhi

\*1751. **Dr. Satyawadi** : Will the Minister of Home Affairs be pleased to refer to the reply given to part (b) of Starred Question No. 98 on the 18th July, 1956 regarding investigations into Bomb Explosion near Jama Masjid, Delhi in June, 1956 and state at what stage the matter stands?

**The Minister in the Ministry of Home Affairs (Shri Datar)** : The investigation has not yet been concluded and is being vigorously pursued.

### Assistant's Grade Examination

\*1753. **Shri Brajeshwar Prasad** : Will the Minister of Home Affairs be pleased to state:

(a) when Government propose to hold next Assistant's Grade Examination;

(b) whether Government have planned to make it a regular yearly examination;

(c) whether it is a fact that as against 100 vacancies announced last year Government have already taken about 500 of the qualified candidates and that they propose to take even more; and

(d) if so, the reasons therefor?

**The Minister in the Ministry of Home Affairs (Shri Datar)** : (a) and (b). The number of Assistants to be recruited and the intervals at which recruitment should take place would depend on Government's requirements from time to time of officers of this grade. The next review of requirements would be undertaken early in 1957.

(c) and (d). The announcement regarding the number of vacancies to be filled on the results of this examination was made in April, 1955 and was based on Government's assessment of their requirements at that time. The results of the examination, however, were available only late in May, 1956. By that time, the Second Five Year Plan had been formulated and large scale expansion of work had taken place in the various Ministries and their Attached/Included Offices. A number of temporary posts had also been converted into permanent ones in the various Ministries. As a result, the actual number of vacancies in the grade of Assistant was found to be far in excess of the number notified in April, 1955.

Government have, therefore, decided to issue offers of permanent appointment to the first 400 of the candidates who have qualified on the result of this examination. In addition, 400 candidates will be appointed to this grade temporarily.

#### Ordnance Factories

\*1754. { **Thakur Jugal Kishore Sinha:**  
**Shri Asthana:**  
**Babu Ramnarayan Singh:**

Will the Minister of Defence be pleased to state:

(a) to what capacity the Ordnance Factories of Kanpur and other places are working at present;

(b) whether there is any proposal to work them to full capacity; and

(c) if so, from when ?

**The Minister of Defence Organisation (Shri Tyagi):** (a) On the basis of the direct labour actually employed as against the direct labour required to work all the plants on a single shift. The approximate average utilisation of capacity, in the Ordnance Factories in Kanpur, is as follows:

Small Arms Factory . . . . .	50%
Harness & Saddlery Factory . . . . .	75%
Ordnance Factory . . . . .	67%
Ordnance & Parachute Factory . . . . .	64%

(b) The utilisation of Ordnance factory capacity mainly depends on the load of Service orders. Whenever idle capacity is revealed due to fall in Service load, maximum effort is made to utilise such capacities for alternative trade work including work for railways and other Government departments. However, there are certain specialised plants in Ordnance factories which cannot be utilised for other than Service work.

(c) Full utilisation of the capacity is possible only in case of an emergency; in normal times a certain amount of idle capacity has to be accepted as a premium of War Risk Insurance.

#### Reserve Bank Building at Nagpur

\*1755. **Mulla Abdullabhai :** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 831 on the 9th April, 1956 and state:

(a) whether the construction of the Reserve Bank of India building at Nagpur has since been completed; and

(b) if so, the total expenditure incurred on its construction?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):**  
 (a) Yes, Sir.

(b) The accounts have not yet been finalised but the total expenditure is expected to be Rs. 75 lakhs approximately, exclusive of the price paid for land which is Rs. 5,39,081/-.

#### Untouchability

\*1756. **Shri Ramachandra Reddi:** Will the Minister of Home Affairs be pleased to state:

(a) whether *pracharaks* or propagandists were appointed temporarily to implement the Untouchability Act and to promote Harijan Welfare;

(b) if so, for what period, the amount of money sanctioned for the purpose and the amount spent so far; and

(c) whether the services of these *pracharaks* or propagandists are being terminated or have already been terminated?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) The Government of India do not appoint any *pracharaks* or propagandists. These are appointed by the State Governments and by some non-official organisations from year to year. The Central Government only give grants-in-aid for this purpose.

(b) The required information will be collected and laid on the Table of the House if the year or years for which it is required are specified.

(c) This information also will be collected and laid on the Table of the House, if particulars of the employers are given.

#### Situation in Ahmedabad

\*1757. **Shri Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that troops or Military Police or both were called out in Ahmedabad at any time during the period from the 8th to the 15th August, 1956; and

(b) if so, for what purpose?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) and (b). There was a flag march in Ahmedabad city on the 9th August. Some troops were also employed to guard two electric power houses and a water works. No troops were employed for any other purpose.